

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO.168 OF 2017 &  
IA NO. 263 OF 2017**

**Dated: 13<sup>th</sup> July, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:-**

**Ultratech Cement Limited (Unit-Kotputli Cement Works) ...Appellant(s)**

**Vs.**

**Jaipur Vidyut Vitran Nigam Ltd. & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. P.N. Bhandari

Counsel for the Respondent(s) : Mr. R.K.Mehta  
Ms. Himanshi Andely for R-4

**ORDER**

**(MENTIONED IN THE COURT)**

At the request of learned counsel for the appellant, list the matter on **06.09.2017** instead of 12.09.2017.

**(I.J. Kapoor)**  
**Technical Member**  
ts/kt

**(Justice Ranjana P. Desai)**  
**Chairperson**